

**HIGH COURT OF MANIPUR
AT IMPHAL**

N O T I F I C A T I O N
Imphal, the 11th September, 2026

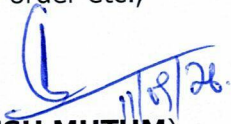
No. HCM/Misc. 89/2013/A&E/14972 : The High Court of Manipur is pleased to constitute '**High Court Committee for Monitoring of Commercial Disputes**' for purpose of identifying cases pending before ordinary Civil Courts which may fall within description of 'commercial disputes' under Commercial Courts Act, 2015, and for placing complete and verified data before Hon'ble Supreme Court in compliance with directions issued in W.P.(C) No. 900/2020 titled *Indian Commercial and Arbitration Bar Association v. Union of India & Ors.*

The Committee shall consist of the following members:

1. Hon'ble Justice Aribam Guneshwar Sharma — Chairperson
2. Ojesh Mutum, Registrar General— Member (Convenor)
3. Smt. Monalisa Maibam, Registrar (Judicial) — Member
4. Shri Yumkham Rother, District and Sessions Judge, Imphal West— Member
5. Shri K. Nirojit, CPC— Member

The Committee shall monitor the progress in this regard and shall apprise Hon'ble the Chief Justice of the status on a monthly basis, until further order(s).

By order etc.,


(**OJESH MUTUM**)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. Advocate General, Manipur.
5. All the District & Sessions Judges, Manipur/ Judges, Family Courts/Judges, ND&PS, Manipur/ Member Secretary, MASLSA/ Presiding Officer, MACT/Revenue/Cooperative Tribunal/ Addl. District & Sessions Judges (FTCs).
6. All the Registrars, High Court of Manipur.

7. All the Joint Registrars, High Court of Manipur.
8. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.).
9. All JMFCs/Civil Judges (Jr. Divn.).
10. All the Deputy Registrars, High Court of Manipur.
11. System Analyst, High Court of Manipur.
- for uploading on the website.
12. All the Superintendent, High Court of Manipur.
13. Concerned File/Guard File.